

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO - 74 /2022/EZ

SHIV DAYAL SINGH

VERSUS

WEST BENGAL MINERAL DEVELOPMENT AND TRADING
CORPORATION Ltd. & ORS.

I N D E X

Sl. No.	Particulars	Pages
1.	Affidavit filed by Member Secretary, State Level Environment Impact Assessment Authority, West Bengal	1-4

Dated: 12/10/2022

Submitted Through



(Dipanjan Ghosh),

Advocate.

12 OCT 2022

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. - 74 /2022/EZ



SHIV DAYAL SINGH

VERSUS

WEST BENGAL MINERAL DEVELOPMENT AND TRADING
CORPORATION Ltd. & ORS.

AFFIDAVIT OF MEMBER SECRETARY, STATE LEVEL
ENVIRONMENT IMPACT ASSESSMENT AUTHORITY, WEST
BENGAL

I, Kaliyamurthi Balamurugan, son of Shri Kaliyamurthi, aged about 48 years, working as Chief Environment Officer, Department of Environment, Government Of West Bengal and Member Secretary, State Level Environment Impact Assessment Authority, West Bengal having office at Prani Sampad Bhawan, 5th Floor, LB-2, Sector-III, Salt Lake City, Kolkata-700106 do hereby solemnly affirm and state as under:-

1. That I am the Member Secretary, State Level Environment Impact Assessment Authority, West Bengal and as such I am acquainted with the facts and circumstances of the present case as derived from official records and hence competent to swear the present affidavit.

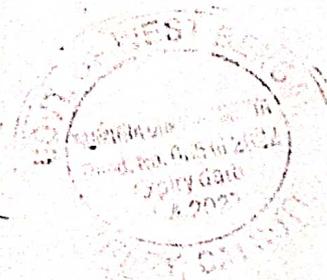
2. That the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata *vide* Order dated 27.09.2022 has directed State Level Environment Impact Assessment Authority, West Bengal to file affidavit in this matter.

3. It is respectfully submitted before this Hon'ble Tribunal that State Level Environment Impact Assessment Authority, West Bengal has till date approved the District Survey Report (DSR) of 14 districts which is stated as follows:

DSR received for the District	Approved by SEIAA on	SEIAA Meeting No.
Uttar Dinajpur and Murshidabad	26.07.2022	68 th meeting of SEIAA held on 26 July 2022
Dakshin Dinajpur and Alipurduar	10.08.2022	69 th meeting of SEIAA held on 10 August 2022
Bankura and Paschim Bardhaman	22.08.2022	70 th meeting of SEIAA held on 22 August 2022
Darjeeling, Jalpaiguri and Kalimpong	02.09.2022	72 nd meeting of SEIAA held on 02 September 2022
Purba Medinipur, Paschim Medinipur and Purba Bardhaman	08.09.2022	73 rd meeting of SEIAA held on 08 September 2022
Malda and Cooch Behar	15.09.2022	74 th meeting of SEIAA held on 15 September 2022

That the reply is true to the best of my knowledge and belief, which I derive from the office records.

Subedi / S. Yone
Dipanjyoti
SEIAA, W-B
F/1154/2007



Kalyanmuri Balamurgen
DEPONENT

VERIFICATION

I, Kaliyamurthi Balamurugan, Member Secretary, State Level Environment Impact Assessment Authority, West Bengal and do hereby verify that the contents of the report in the form of an affidavit are true to the best of my knowledge and belief. No part of the report is false and nothing has been concealed there from.

Verified at Kolkata this day of September, 2022.

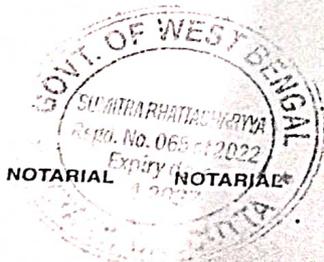
S. K. Ghosh
Dipak Ghosh
Advocate
SEIAA, W.B.
F/1154/2007

Kaliyamurthi Balamurugan
DEPONENT

Solemnly Affirmed and
Declared before me O/S 139
CPC, (C) CRPC

Sumitra Bhattacharyya
Notary

Sumitra Bhattacharyya
Notary, Govt. of W.B.
Regd. No. 065 of 2022
City Civil Court, Calcutta



12 OCT 2022